

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
Company Appeal No.5/252/AMR/2021	Main Case	Rule 11 of NCLT Rules	Mr. T.S. Jaya Prakash & another Vs. ROC, AP (in the matter of M/s Parameshwari Cold Storage Private Limited)
	IA (Companies Act)/30/2023 in Rest. A(Company Act)/1/2023	U/Rule 11 of NCLT Rules, 2016	Janardhana Gupta Kondarathnam Setty Vs T.S.Jayaprakash & 6 Ors

ORDER

Present: Mr. Prafful Lalwani, Ld. Counsel for the Appellants.

For hearing, list the matter on 03.09.2024.

IA (Companies Act)/30/2023 in Rest. A (Company Act)/1/2023:

Present: Mr. A. M. Sridharan, Ld. Counsel for the Applicant.

Mr. Prafful Lalwani, Ld. Counsel for R1 & R2.

Mr. Muralikrishnan, Ld. Counsel for R6.

None appears for R3 & R7.

Ld. Counsel appearing for R6 has stated that R6 has no objection to allow this application and seeks time to file vakalat and memo for no objection. Pleadings stands completed. For hearing, list the matter on 03.09.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**